

**PROVISIONAL COLLECTION* OF
TAXES (TEMPORARY AMEND-
MENT) BILL***

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to amend the Provisional Collection of Taxes Act, 1931, for a temporary period.

Mr. Speaker: The question is:

*That leave be granted to introduce a Bill to amend the Provi-

sional Collection of Taxes Act, 1931, for a temporary period."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce the Bill.**

18.29 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Thursday, the 16th May 1957.

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**Introduced with the recommendation of the President.